

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 436/2016**

**SECTION OF THE COMPANIES ACT: 433(e), 434 & 439**

**In the matter of:**

**M/s. Saint Gobain Indian Pvt. Ltd.**

..... **Petitioner**

**VS.**

**M/s. Variations Designs Pvt. Ltd.**

..... **Respondent**

**Order deliver on 14.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Parveen Kumar Aggarwal, Advocate

For the Respondent (s) : None Appeared

**ORDER**

The counsel for petitioner requested for two days time to file compliance affidavit and affidavit of service. The counsel for petitioner is directed to file compliance affidavit and affidavit of service within two days.

List the matter on 18.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**